

DIVISION BENCH

ITEM NO.8

**NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ**

IA NO.12/2024 IN CP No.02/ALD/2024

CORAM:

- 1. SHRI PRAVEEN GUPTA,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,
HON'BLE MEMBER (TECHNICAL)**

Date of Order: 2nd May, 2024

Attendance-Cum-Order Sheet of the Hearing.

NAME OF THE COMPANY	LALIT KUMAR JHA & ANR. V/S LVR CONSUMER PVT. LTD. & ORS.
UNDER SECTION	241/242 OF COMPANIES ACT, 2013

COUNSEL APPEARED THROUGH PHYSICAL/ VIRTUAL HEARING:

Sh. Rahul Garg, Adv. : *For Petitioners/ Applicants*
Sh. Shubham Agarwal, Adv. : *For the Respondents*

ORDER

IA NO.12/2024 IN CP No.02/ALD/2024

Ld. Counsels representing the parties are present through VC.

- 1.** IA No.12/2024 has been filed on behalf of the petitioners seeking withdrawal of the main CP No.02/ALD/2024.
- 2.** In view of the statement made by the Ld. Counsel representing the Petitioners as well as in view of the application moved *vide* IA No.12/2024 for withdrawal of the main petition, the prayer is allowed and the main CP No.02/ALD/2024 is dismissed as withdrawn.
- 3.** All pending IAs stand disposed off accordingly.

-Sd-
(Ashish Verma)
Member (Technical)

2nd May, 2024

*Kavya Prakash Srivastava
(Stenographer)*

-Sd-
(Praveen Gupta)
Member (Judicial)